

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 106/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES:

Smt. Shobha Ajit Kirloskar
V/s.

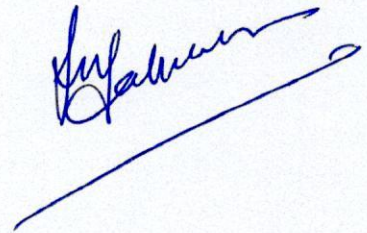
M/s. Ghatge Patil Industries Limited

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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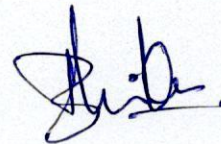
5) Mustafa Dattar
ilb Mulla & Mulla
& Grayze Bhut &
Caroe with
Mr. R. K. Satpalkar
Mr. Pinkesh Shah
Mr. Nitesh Kotwal

Advocate
for Petitioners



5) Mr. Ashish Kanat
Mr. Kunal Mehta
Mr. Bhavnika Batra

Advocate for
Respondent side.
1 & 2



Order

CP No. 106/58, 397-398/CLB/MB/MAH/2014

For the Respondent side has filed reply on payment of costs as mentioned
before, the Petitioner is hereby directed to file rejoinder within two weeks hereof.

Cont... on pg.2

: 2 :

CP No.106/(MAH)/2014

List this matter for final hearing on 16.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)